disability to such an extent that they usually ask to repeat or like to see the face of the speaker or feel difficulty in conducting telephone conversation or in hearing whispers).

(iii) Speech Disability:

In addition to those who cannot speak at all, persons having the following defects were considered disabled:

- (i) Speaking unintelligibly;
- (ii) Stammering;
- (iii) Speaking with abnormal voice; and
- (iv) Other speech defects (nasal voice and articulation defect)

(iv) Locomotor Disability:

By locomotor disability was meant an individual's inability to execute distinctive activities associated with moving both himself and objects from place to place. The loss or lack of normal ability of an individual associated with moving both himself and objects from one place to another can occur due to:

- (i) Paralysis of the limb or body:
- (ii) deformity of the limb;
- Jii) amputation:
- (iv) disfunction of joints of the limb; and
- (v) deformity in the body other than that in the limb (i.e. deformity in spine; deformity in the neck)

The bunch-back and dwarf were also included under locomotor disability.

Railway Line Between Cochin-Alleppey-Coimbatore

174, SHRI THAMPAN THOMAS: Will the Minister of, RAILWAYS be pleased to state;

- (a) the progress of the construction of rail line between Cochin and Alleppey and Alleppey-Coimbatere; and
 - (b) when the work is to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). The construction of a rail line from Ernakulam (Cochin) to Alleppev and its extension from Alleppey to Kayamkulam are approved works. Their progress is 42% and 0.1% respectively. There is no line under construction between Alleppey and Coimbatore. Completion of these works will depend on availability of resources in the coming years.

Rail Line From Mangalore To Bombay

- 175. SHRI THAMPAN THOMAS: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is any proposal to have a rail line from Mangalore to Bombay and also the 'Konkan' Railway line; and
- (b) if so, the present position in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHR) MADHAVRAO SCINDIA): (a) and (b), The proposal for construction of the West Coast line from Apta on Central Railway to Mangalore on Southern Railway via Roha, Dasgaon, Ratnapiri, Madgaon, Karwar and Udipi has been under consideration.

In view of the long length and considerable cost of this proposed line, it has to be taken up in phases. Construction of the Apta-Rola (61 Kms.) new EG line is an approved work. The Apia-Pen (20 Kms.) section has already been opened to traffic. The Pen-Nagothane (27 Kms.) section is expected to be completed shortly.

An Engineering-cum-Traffic Survey from Mangalore to Madgaon (325 Kms.) is also in progress.

Amount Spent on Various Programmes of Education

- 176. PROF. SAIFUDDIN SOZ: Will the Minister of EDUCATION be pleased to state:
- (a) the amount actually spent on various programmes of Education during the year closing on 31st of December, 1984;
- (b) percentage of the National Budget did the above amount make up; and
- (c) amount of money spent on adult education programmes during the same period?

THE MINISTER OF EDUCATION (SHRI K.C. PANT): (a) The Government accounts are maintained according to financial year, and not calendar year. So far as the Ministry of education is concerned the actual expenditure incurred during the period 1.1.1984 to 31.12.1984 is Rs. 407.97 crores.*

(b) Since the period 1.1.1984 to 31.12.84 covers partly two financial years, it is not possible to arrive at a correct percentage of the above expenditure with reference to the Budget for a single year.

(c) As. 34.78 crores.

*Expenditure incurred by State Governments/UT Administrations is recorded separately in the books maintained by the State Government/UT Administrations.

Dredging Subsidy to Paradip Port

177. SHRIMATI JAYANTI PATNAIK: Will the Minister of SHIPPING AND TRANSFORT be pleased to state:

- (a) whether a proposal to provide subsidy to the Paradip Pert Trust to meet a major part of its dredging expenses was under consideration of the Government:
- (b) if so, steps taken by Government in this regard; and
- (c) details of the subsidy, cost of the dredger etc. which are proposed be granted by Government for the Paradip Port Trust.

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI Z.R. ANSARI): (a) to (c). A proposal for grant of certain financial conessions including subsidy on dredging, moratorium on repayment of loans etc. has been received from Paradip Port Trust. No decision has yet been taken on this proposal.

[Translation]

Amount Allocated to Orissa for Command Area Development Programme

- 178. SHRIMATI JAYANTI PATNAIK: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) the amount allocated to Orissa for implementing Command Area Development Programme during the 6th Plan (Yearwise);
- (b) the amount spent on Command Area Development Programme in the State of Orissa in the above plan period; and
- (c) the details of the development works undertaken in the Command Areas of that State in the above plan period so far?

THE MINISTER OF IRRIGATION AND POWER (SHRIB. SHANK ARANAND): (a) the yearwise approved outlay for the Command Area Development Programme for the 6th Plan for Orissa in the State sector is as below: